

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.9/BB/2017 Sl. No. 44/2017	-	Admission	Rule-4 of IB	IDAC Solutions Pvt. Ltd. Vs Liquid Space Entertainment Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. S. Vivekananda
for VCB Associates
9845428653

For Petr



2. A. MURALI
P.K. Arjun
J. Sayan dero.

For Resp. No. 1



Counsel for petitioner is present. Counsel for respondent is present. Shri A. Murali, Advocate filed vakalat for respondent.

For objections, if any, list it on 06.06.2017.


MEMBER (J)


MEMBER (T)